

AS/11

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

REGISTRATION (OA) NO.365 of 1987

Km.Sumeeta Srivastava applicant.

Versus

Chairman, Central Board of Direct Taxes, and another Respondents.

CONNECTED WITH

1.REGISTRATION NO.(OA) 335/87

K.M.Srivastava applicant.

Versus

Chairman, Central Board of Direct Taxes, New Delhi/another ... Respondents.

and

2.REGISTRATION (OA)NO.336/87

Pradeep Kumar Nigam applicant.

Versus

Chairman, Central Board of Direct Taxes, New Delhi and another ... Respondents.

Hon'ble D.S.Misra, A.M.

Hon'ble G.S.Sharma, J.M.

(Delivered by Hon'ble D.S.Misra)

For orders see our judgment passed in OA no. 335/87(K.M.Srivastava Vs. Chairman, Central Board of Direct Taxes, New Delhi and another).

G.S.Sharma
J.M.

D.S.Misra
A.M.

J.S/ 1.9.1988